

WRIT PETITION (C)

FILING NUMBER: 2805/2020

Akshay Lal Prasad

: PETITIONER

Vs

The State of Jharkhand and Others

: RESPONDENTS

[This petition has been filed through e-mail and learned Counsel of the petitioner has given his undertaking to file requisite fees and hardcopy of the petition /annexure.]

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : Nil

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: Nil

DEFECT IF ANY :

1. Page 21 is manuscript, typed copy may be given.

Ranjeet Kumar Pankaj

17/06/2020.